

- (vi) Report of the Puri Gramin Bank, Pipli, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library See No. LT-975/91]
- (vii) Report of the Chimagaiur Kodagu Gramēna Bank Chikmagalur, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library See No. LT-976/91]
- (viii) Report of the Nadia Gramin Bank, Krishnagar, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library See No. LT-977/91]
- (ix) Report of the Faridkot-Bathinda Kshetriya Gramain Bank, Bathinda, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library See No. LT-978/91]
- (x) Report of the Adhiyaman Grama Bank, Dharampuri, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library See No. LT-979/91]
- (xi) Report of the Venkateswara Gramēna Bank, Chittoor, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library See No. LT-980/91]
- (xii) Report of the Chitradurga Gramin Bank, Chitradurga, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library See No. LT-981/91]

Notifications under Imports and Exports (Control) Act, 1947 and Export (Quality Control and Inspection)

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947:-
 - (i) S.O. 579 (E) published in Gazette of India dated the 6th September, 1991 making certain amendments in the Import Trade Control Order No. 15/90-93, dated the 30th March, 1990.
 - (ii) S.O. 583 (E) published in Gazette of India dated the 10th September, 1991 making certain amendments in three Import Trade Control Order No. 16/90-93, dated the 30th March, 1990.
 - (iii) S.O. 744 (E) published in Gazette of India dated the 31st October, 1991 making certain amendments in the Import Trade Control Order No. 61/90-93, dated the 4th July, 1991.
 - (iv) S.O. 745 (E) published in Gazette of India dated the 31st October, 1991 making certain amendments in the Import Trade Control Order No. 1/90-93, dated the 30th March, 1990.
 - (v) S.O. 746 (E) published in Gazette of India dated the 31st October, 1991 making certain amendments in the Import Control Order No. 2/90-93,

dated the 30th March, 1990.
[Placed in Library, See No LT-982/91]

12-14 1/2 hrs

ASSENT TO BILL

2. A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:-

(i) The Export Inspection Council (Recruitment) Rules, 1991 published in Notification No. G.S.R. 577 in Gazette of India dated the 12th October, 1991.

(ii) The Export of Beltings (Quality Control and Inspection) Rules 1991 published in Notification No. S.O. 2609 in Gazette of India dated the 19th October, 1991. [Placed in Library. See No. LT-983/91]

12.14 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Water (Prevention and Control of Pollution) Cess (amendment) Bill, 1991, which was passed by the Lok Sabha at sitting held on the 28th November, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill".

Indian Succession (Amendment) Bill[*English*]

SECRETARY-GENERAL: Sir, I lay on the table the Indian Succession (Amendment) Bill, 1991 passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 22nd November, 1991.

12.15 hrs.

ESTIMATES COMMITTEE

First Report and Minutes[*English*]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, I beg to present the First Report (Hindi and English versions) of the Estimates Committee on the Ministry of Personnel, Public Grievances and Pensions - System of Redressal of Grievances and Minutes of the sittings of the Committee relating thereto

12.15-1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

Third Report[*Translation*]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, I beg to present the Third Report (Hindi and English versions) of the Public Accounts Committee on non-materialisation of the scheme for construction of staff quarters.